

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2828
ANSWERED ON:12.12.2011
ELIMINATION OF DISABILITY
Singh Shri Jagada Nand

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether a census of people with various types of disabilities has been conducted at national level;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government has identified the reasons for birth of children with disabilities;
- (d) if so, the details thereof;
- (e) whether the Government provides livelihood to the disabled ;
- (f) if so, the details thereof;
- (g) whether any targets for elimination of disability have been fixed to make the country free of disability in future; and
- (h) if so, the details thereof?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) Yes, Sir.

(b) Details of persons with various types of disabilities as per census 2011 is given in a Statement at annexure.

(c) and (d) No, Sir.

(e) and (f) Section 33 of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) (PwD) Act, 1995 envisages that there are three percent reservations for persons with disability in identified posts in Government establishments.

Under the Scheme of Incentives to the Private Sector for Employment of Physically Challenged Persons, the Government of India provides the employer's contribution for Employees Provident Fund (EPF) and Employees State Insurance (ESI) for 3 years, for employees with disabilities including visually impaired persons employed in the private sector on or after 01.04.2008, with a monthly salary upto Rs.25,000.

The National Handicapped Finance and Development Corporation (NHFDC) provide concessional credit to Persons with Disabilities (PwDs) for setting up income generating activities for self-employment.

The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) guarantees 100 days of employment in a financial year to any rural household whose adult members are willing to do unskilled manual work, which is a demand driven Scheme.

Under the Scheme of Swarnjayanti Gram Swarozgar Yojana (SGSY), employment is given to disabled persons at least 3% of the total Swarozgaris.

Indira Gandhi National Disability Pension Scheme (IGNDPS) which is one of the schemes of National Social Assistance Programme (NSAP) provides pension to BPL persons with severe or multiple disabilities between the age group of 18 to 59 years @ of Rs. 200 p.m. per beneficiary.

Under Deendayal Disabled Rehabilitation Scheme (DDRS), financial assistance is provided through Non Governmental Organizations (NGOs) for various projects for providing education, vocational training and rehabilitation of persons with disabilities.

(g) No, Sir.

(h) Does not arise.